

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 62 & 47 of 2013

Dated : 7th November, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 62 of 2013

**PTC India Ltd. Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Anr. Respondent (s)**

**Counsel for the Appellant (s): Mr. Amit Kapur
Mr. Rajiv Bhardwaj
Mr. Vishal Anand
Mr. Varun Pathak**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan for GUVNL**

Appeal No. 47 of 2013

**Gujarat Urja Vikas Nigam Ltd. Appellant(s)
Versus
PTC India Ltd. & Anr. Respondent (s)**

**Counsel for the Appellant (s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan**

**Counsel for the Respondent(s): Mr. Amit Kapur
Mr. Rajiv Bhardwaj
Mr. Vishal Anand
Mr. Varun Pathak for PTC**

ORDER

Mr. Amit Kapur, the learned counsel for the Appellant has finished his arguments.

Mr. M.G. Ramachandran, the learned counsel for the Respondent has argued for some time.

Post the matter for further hearing on **21.11.2013.**

(Rakesh Nath)
Technical Member
ts/vt

(Justice M. Karpaga Vinayagam)
Chairperson